

SPECIAL BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/380(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS SRI SIDDHARTHA AGARWAL
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Mr. Debasish Chakraborti, Adv. ] For the Financial Creditor

Mr. Snehasish Chakraborti, Adv. ]

Mr. Saurav Jain, Adv. ] For the Resolution Professional

Mr. Ankan Rai, Adv. ] For the Personal Guarantor

**ORDER**

1. Ld. Counsel for the parties present.
2. Since pleadings are completed. List the matter on **09.05.2024**.

**Balraj Joshi**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**